

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 15 OF 2016  
IN APPEAL NO. 196 OF 2015**

**Dated : 11<sup>th</sup> October, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**In the matter of:**

**BSES Rajdhani Power Ltd. & Anr.**

**... Review Petitioner(s)/  
Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Hasan Murtaza  
Ms. Malvika Prasad

Counsel for the Respondent(s) : Mr. Manoj Kumar Sharma for  
Mr. Pradeep Misra

**ORDER**

List the matter for hearing on **05.12.2017.**

**(Justice N.K. Patil)  
Judicial Member**

**(I. J. Kapoor)  
Technical Member**

*mk/vt*